

**Title: Statement regarding promotion of India-Pakistan relations.**

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEFENCE (SHRI JASWANT SINGH): Hon. Members would recall that in order to create a conducive atmosphere for talks prior to the India-Pakistan Summit in July, 2001, Prime Minister had announced certain unilateral initiatives to enhance people-to-people ties and to assist in the establishment of durable peace and stability between India and Pakistan.

These initiatives were born out of our continuing conviction that the foundation of peace between India and Pakistan has to be laid in the minds and hearts of the people of both countries.

We hold that increased trade between the two countries would have its own dynamics and that would impact positively on our bilateral relations. Accordingly, on 4<sup>th</sup> July, 2001, Prime Minister had instructed the Ministry of Commerce to identify fifty tariff lines on which tariff could either be eliminated or reduced, on imports from Pakistan.

Ministry of Commerce has identified these fifty tariff lines through a process of Inter-Ministerial consultations. The list is placed on the Table of the House.

The Department of Revenue will be issuing formal notifications in this regard after completing all necessary procedural requirements.

**\*-LIST OF 50 TARIFF LINES**

<b><u>Sr. No.</u></b>	<b><u>HS Code</u></b>	<b><u>Commodity Description</u></b>
	071230	Mushrooms and Truffles, Dried
	080211	Almonds fresh or dried in shell
	080212	Shelled almonds – fresh or dried
	080250	Pistachios fresh or dried
	080420	Figs fresh or dried
	080520	Mandrains (including Tangerines & Satsumas); Clementines, Wilkings & similar Citrus hybrids – fresh/dried
	081100	Forzen fruit and nuts
	081200	Fruit preserved
	081310	Apricots, dried
	081340	Other fruit dried
	251010	Unground natural calcium phosphates, Natural Aluminium, Calcium Phosphates & Phosphatic Chalk
	283650	Calcium Carbonate
	300110	Glands and other organs, dried, whether or not powdered
	300120	Extracts of Glands or other organs or of their secretions
	300640	Dental cements and other dental fillings; Bone reconstruction cements
	300660	Chemical contraceptive preparations based on hormones or spermicides
	330410	Lip make-up preparations
	330420	Eye make-up preparations

330430	Manicure or pedicure preparations
330491	Powders, whether or not compressed
330499	Other beauty/make-up/skin care preparations
330510	Shampoos
330520	Preparations for permanent waving or straightening
330530	Hair Lacquers
330590	Other
330620	Yarn used to clean between the teeth (Dental floss)
330690	Other
330710	Pre-shave, shaving or after-shave preparations
350300	Gelatin
410210	Raw skins of sheep or lambs with wool on
410410	Whole leather of Bovine skin of a unit surface area not exceeding 28 square feet (2.6 Sq.M)
410619	Other goat/kid skin leather – tanned / retanned, not further prepared
440399	Other wood in rough
490110	Printed books etc. in single sheet W/N folded
490199	Other printed books etc. of Heading No. 4901
490210	Newspapers, journals etc. appearing at least four times a week
690410	Building bricks
741022	Foil of copper alloys, backed
901849	Other instruments & appliances, used in dental science
901890	Other instruments & appliances of medical science
902119	Other orthopaedic/fracture appliances
902129	Other (Dental fittings)
903300	Parts & accessories for machines, appliances, instruments/apparatus of Chapter 90, n.e.s. (not elsewhere specified)
940210	Dentist chairs
940330	Wooden furniture of a kind used in offices
940340	Wooden furniture of a kind used in the kitchen

- 940350      Wooden furniture of a kind used in bedroom
- 940360      Other wooden furniture
- 940380      Furniture of other materials, including cane,  
osier, bamboo or similar materials
- 940390      Parts

**(Placed in Library, See No. LT. 4164/2001)**

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**12.08 hrs**